

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

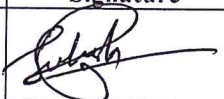
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP (TCAA) No.62/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/412/2016
NAME OF THE COMPANY	The Waterbase Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	The Waterbase Limited
UNDER SECTION	391/394

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Subash	Advocate	9849056556	
		subashpethirakki@gmail.com	


Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Subash	Advocate	- do -	

ORDER

Heard. Shri P.Subash, Ld. Counsel for Petitioner.

C.P. is disposed of by a separate order.


Member (T)

pc


Member (J)